

E. No.199/11

New No.947/19

10.06.2020

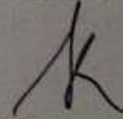
File was not taken up on 31.03.2020 (date fixed on the application) in view of the order no. 159/RG/DHC/2020 dated 25.03.2020 passed by the Hon'ble High Court of Delhi and <sup>on</sup> 15.05.2020 (date already fixed) in view of order bearing no. 7854-7964/DJ Central/Lockdown COVID-19/AD&SJ Duty & Arrangements/2020 dated 02.05.2020 passed by the Hon'ble District & Sessions Judge (HQ).

File is taken up today in view of the order bearing no. 10718-10818/DJ Central/Lockdown COVID-19/AD&SJ Duty & Arrangements/2020 dated 30.05.2020 passed by the Hon'ble District & Sessions Judge (HQ).

Present: None.

No one has appeared through video conferencing.

As such, matter is adjourned for purpose fixed to 07.10.2020.



(Shirish Aggarwal)  
ARC-1, Central District  
Tis Hazari Courts, Delhi  
10.06.2020

E. No.59/12

New No.79621/16

10.06.2020

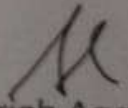
File was not taken up on 15.05.2020 in view of the order no. 7854-7964/DJ Central/Lockdown COVID-19/AD&SJ Duty & Arrangements/2020 dated 02.05.2020 passed by the Hon'ble District & Sessions Judge (HQ).

File is taken up today in view of the order bearing no. 10718-10818/DJ Central/Lockdown COVID-19/AD&SJ Duty & Arrangements/2020 dated 30.05.2020 passed by the Hon'ble District & Sessions Judge (HQ).

Present: None.

No one has appeared through video conferencing.

As such, matter is adjourned for purpose fixed to 07.10.2020.

  
(Shirish Aggarwal)  
ARC-1, Central District  
Tis Hazari Courts, Delhi  
10.06.2020